

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-II**

21. C.P.(IB)-395(MB)/2020

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2021**

**NAME OF THE PARTIES: - The Bhagtani Serenity Flat Buyer's  
Association...Applicant**  
**IN THE MATTER OF**  
**Swatantra Kumar**  
**V/s**  
**JVPD Properties Pvt Ltd**

**Section: 7, 60 (5) of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Jinal  
Rathi appeared for the Petitioner/Financial Creditor.

Due to paucity of time, list the matter on **12.05.2021** for hearing.

Sd/-  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Sd/-  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 09<sup>th</sup> day of April, 2021  
Sushil